

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LIMNEA TECHNOLOGIES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	LIMNEA TECHNOLOGIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	JANUARY 24, 2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	MINISTRY OF CORPORATE AFFAIRS
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U85300KA2018PTC109825
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	E/1-15/1, 1 st Cross, Syndicate Bank Colony, Off Bannerghatta Road, Arekere, Bangalore - 560076
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	September 23, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. MAYUR POPAT ADDRESS: 425, Lotus Elite, Gotri Sevasi Road, Besides Collabera, Vadodara – 390020. EMAIL: mayurpopat@decoderesolvency.com Contact No.: 8000334511 REGISTRATION NUMBER: IBBI/IPA-001/IP-P-01918/2020-2021/13046
8.	LAST DATE FOR SUBMISSION OF CLAIMS	October 23, 2020

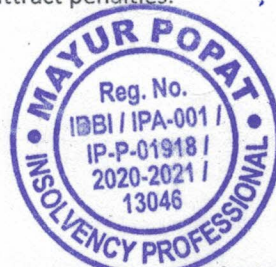
Notice is hereby given that the Limnea Technologies Private Limited has commenced voluntary liquidation on September 23, 2020.

The stakeholders of Limnea Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before October 23, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only in Form C. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Form B for Operational Creditor, Form C by Financial Creditor, Form D by workmen /employee, Form E by Representative of workmen/employee, and Form F by other stakeholders.

Submission of false or misleading proofs of claim shall attract penalties.



Mayur

Mayur Popat

Registration Number: IBBI/IPA-001/IP-P-01918/2020-2021/13046

Date: 25th September 2020

Place: Vadodara